

**GOVERNMENT OF INDIA
MINISTRY OF EDUCATION
DEPARTMENT OF SCHOOL EDUCATION AND LITERACY**

**LOK SABHA
STARRED QUESTION NO. 155
ANSWERED ON 31.07.2023**

Swachh Bharat Swachh Vidyalaya Campaign

†*155. SHRI KRUPAL BALAJI TUMANE:
SHRIMATI BHAVANA PUNDALIKRAO GAWALI:

Will the Minister of EDUCATION be pleased to state:

- (a) whether the objectives set by the Government for the Swachh Bharat Swachh Vidyalaya (SBSV) Campaign have been achieved and if so, the details thereof;
- (b) the details of the toilets constructed in the country particularly for girls and women in the schools, toilets constructed by the State, Public Sector Undertakings as well as private sector entities under the Swachh Bharat Swachh Vidyalaya Programme especially pertaining to Vashim-Yavatmal Parliamentary constituency;
- (c) the challenges faced by the Government while implementing the Campaign and the steps taken by the Government to remove hurdles and to achieve the targets within the fixed timeframe keeping in view the implementation of the above programme in focus;
- (d) whether the Government has reviewed the progress of the campaign and if so, the details of the present status of the construction of the toilets in all the schools, the total expenditure incurred thereon, till date;
- (e) whether the Government has achieved the targets fixed and if so, the details thereof; and
- (f) whether the Government has set up any monitoring mechanism thereof and if so, the details thereof?

ANSWER

**THE MINISTER OF EDUCATION
(SHRI DHARMENDRA PRADHAN)**

(a) to (f): A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO PART (a) TO (f) OF LOK SABHA STARRED QUESTION NO. 155 FOR REPLY ON 31ST JULY, 2023 ASKED BY HON'BLE MEMBERS OF PARLIAMENT SHRI KRUPAL BALAJI TUMANE AND SHRIMATI BHAVANA PUNDALIKRAO GAWALI REGARDING SWACHH BHARAT SWACHH VIDYALAYA CAMPAIGN

(a) In response to the announcement made by the Hon'ble Prime Minister on 15 August, 2014, the Department of School Education & Literacy, Ministry of Education had launched Swachh Vidyalaya Initiative (SVI), in partnership with Public Sector Undertakings (PSUs) and Private Corporates, to provide separate toilets for girls and boys in all Government schools, within one year. Under the initiative, the gaps in availability of toilets was addressed and construction/ re-construction of 4,17,796 toilets, including 1.91 lakh girls' toilets, was completed in 2,61,400 Government elementary and secondary schools, as reported by the States and UTs.

(b) The details of the toilets constructed/ re-constructed by the States/UTs, including Maharashtra (Vashim-Yavatmal Parliamentary Constituency), Central Public Sector Undertakings and Private Corporates in Government elementary and secondary schools under Swachh Vidyalaya initiative are as under:

	Total Number			
	States/ UTs (SSA, RMSA and SBKT funds)	By Central PSUs	By Private Corporates	Total
Approved	2,72,694 (65.27%)	1,41,636 (33.90%)	3,466 (0.83%)	4,17,796 (100%)

(c) to (f) Education is in the concurrent list of the Constitution and most of the schools are under the jurisdiction of concerned States & UTs. State and UT Governments are the appropriate Governments under the Right of Children to Free and Compulsory Education (RTE) Act, 2009, and have the responsibility and mandate to provide school infrastructure including drinking water and toilet facilities in schools in accordance with the norms laid down in the Schedule to the RTE Act, 2009 and as per respective State RTE Rules. States and UTs have been time to time advised to ensure that all the schools, including those under the non-Government sector (private, aided schools, etc.) in their jurisdiction should have provision for separate toilets for boys and girls; and safe and adequate drinking water facilities for all children.

The primary responsibility of maintenance of school toilets lies with the concerned State Government and UT Administration. The Ministry of Education has from time to time requested the States/UTs to ensure maintenance and functionality of toilets constructed in schools, and to also take steps to bring about behavioural changes among students and teachers through an

intensive awareness campaign to ensure that the toilets are properly used and kept neat and clean. The Department of School Education & Literacy again requested the States/UTs, on 17th November 2022, for provision and maintenance of basic infrastructure facilities like electricity, toilets, drinking water facilities etc. in all Government schools.

The Ministry had requested the CPSEs who participated in the SVI, to maintain the toilets constructed/reconstructed by them for at least five years. This Ministry had requested their administrative Ministries/Departments of CPSEs on 3rd November, 2020 for maintenance of school toilets constructed/reconstructed by the CPSEs under the SVI, for atleast next five years.

The Department of School Education and Literacy has launched an Integrated Centrally Sponsored Scheme for School Education – Samagra Shiksha w.e.f. 2018-19. Under Samagra Shiksha, States and UTs are supported for strengthening of existing Government schools, and for creation and augmentation of infrastructure facilities including drinking water and toilets as per proposals received from respective State/UT based on the identified gaps. The scheme also provides for an annual recurring composite school grant varying up to Rs. 1,00,000/- per annum depending upon the number of students, for all government schools, out of which at least 10% is to be spent on activities related to the Swachhata Action Plan (SAP) for hygiene and sanitation.

Under erstwhile SSA and RMSA till 2017-18 and Samagra Shiksha effective from 2018-19, construction of 4.63 lakh Boys' toilets, 5.89 lakh separate girls' toilets and 1.64 lakh toilets for Children with Special Needs (CwSN) have been sanctioned. Out of this, as reported by States/UTs, completion of construction of 4.16 lakh boys' toilets, 5.47 lakh separate girls' toilets and 1.50 lakh toilets for CwSN, till 30.06.2023.

The Ministry has approved a project on Rejuvenation of basic infrastructure under Samagra Shiksha in about 1.20 lakh Govt. Schools across the country with an overall budget estimate of Rs. 4590.00 crore, including the construction and repair works, as a special measure to improve infrastructure.

Ministry of Education (Department of School Education & Literacy) and Ministry of Panchayati Raj have jointly requested the States, on 16th September 2021, to utilize the funds under the various schemes and programs, including the 14th and 15th Finance Commission for maintenance of school buildings, inter-alia for regular daily sanitation of schools, cleaning of school toilets and proper arrangement in schools for hand-wash etc.

Ministry of Education (Department of School Education & Literacy) has requested the Ministry of Panchayati Raj to earmark at least 15% of total Gram Panchayat Development Plan (GPDP) funds for maintenance and creation/ strengthening of basic infrastructure facilities in schools on priority, vide DO letter dated 4th March 2022.

Ministry of Education (Department of School Education & Literacy), NITI Aayog, Ministry of Jal Shakti, Ministry of Rural Development and Ministry of Panchayati Raj have jointly requested the States, on 19th December 2022, to improve basic infrastructure including improved sanitation facilities and provision of safe drinking water and maintaining the overall cleanliness in the Government schools.

As per UDISE+, 2021-22, 95.5% of Government schools have boys' toilets and 97.4% of Government Schools have girls' toilets.

Ministry of Education monitors the implementation of Samagra Shiksha scheme through a portal devised for the purpose namely PRABANDH. The progress of implementation is reviewed while Annual Work Plan & Budget (AWP&B) of State/UT is considered and approved by the Project Approval Board (PAB). In addition review is made through time to time review meeting conducted with the States/UTs, writing letters and conducting State/UT (field visits).
